

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
31-05-2024 AT 10:30 AM**

CP (IB) No. 145/7/HDB/2018

AND

IA (IBC) No. 1047 & 1048/2024 in CP (IB) No. 145/7/HDB/2018

u/s. 7 of IBC, 2016

IN THE MATTER OF:

The Oriental Bank of Commerce

...Financial Creditor

AND

Sriramgiri Spinning Mills Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) No. 1047/2024

Learned Counsel Mr K V Raman, for applicant present physically.

Issue Notice to the respondent by registered/ speed post with acknowledgment due and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the respondent within 10 days' time. Posted to 19.06.2024 for filing proof of service and for counter.

IA (IBC) No. 1048/2024

Learned Counsel Mr K V Raman, for applicant present physically.

Issue Notice to the respondent by registered/ speed post with acknowledgment due and through e-mail, to be taken up within 3 days' time. Meanwhile, counter if any to be filed by the respondent within 10 days' time. Posted to 19.06.2024 for filing proof of service and for counter.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)